- (iv) (a) Thirty-third Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited (HFCL), NOIDA, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.
- (v) (a) Fifty-seventh Annual Report and Accounts of the Hindustan Insecticides Limited (HIL), New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.
- II. A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report and Accounts of the Indian Statistical Institute (ISI), Kolkata, for the year 2010-11, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Institute.
  - (ii) (a) Forty-third Annual Report and Accounts of the Central Institute of Plastics Engineering and Technology (CIPET), Chennai, for the year 2010-11, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Institute.
- I. Accounts (2010-11) of the J.N.U., New Delhi
- II. Report and Accounts (2009-10) of Maulana Azad NIT, Bhopal and related papers
- III. Report and Accounts (2009-10 and 2010-11) of various Universities and related papers
- IV. Report and Accounts (2009-10) of Delhi University and related papers
- V. Report and Accounts (2010-11) of various Institute and related papers
- VI. Report and Accounts (2007-08 and 2008-09) of various Councils and related papers
- VII. Report and Accounts (2008-09, 2009-10 and 2010-11) of NBT, IIT, Gandhinagar and various Societies and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 2010-11, and the Audit Report thereon,

under sub-section (2) of Section 20 of the Jawaharlal Nehru University Act, 1966.

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:-
  - (a) Annual Report of the Maulana Azad National Institute of Technology (NIT), Bhopal, for the year 2009-10.
  - (b) Annual Accounts of the Maulana Azad National Institute of Technology (NIT), Bhopal, for the year 2009-10, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Institute.
  - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- III. A copy each (in English and Hindi) of the following papers, under sub-section(3) of Section 27 and sub-section (4) of Section 28 of the Jamia Millia IslamiaAct, 1988:—
  - (I) (a) Annual Report of the Jamia Millia Islamia (JMI), New Delhi, for the year 2010-11.
    - (b) Annual Accounts of the Jamia Millia Islamia (JMI), New Delhi, for the year 2010-11, and the Audit Report thereon.
    - (c) Review by Government on the working of the above University.
  - (ii) A copy each (in English and Hindi) of the following papers, under subsection (3) of Section 28 and sub-section (4) of Section 29 of the University of Hyderabad Act, 1974:—
    - (a) Thirty-sixth Annual Report of the University of Hyderabad, Hyderabad for the year 2010-11.
    - (b) Annual Accounts of the University of Hyderabad, Hyderabad for the year 2010-11, and the Audit Report thereon.
    - (c) Review by Government on the working of the above University.
  - (iii) A copy (in English and Hindi) of the Annual Accounts of the North Eastern Hill University, Shillong, for the year 2010-11, and the Audit Report thereon, under sub-section (4) of Section 29 of the North Eastern Hill University Act, 1973.
  - (iv) A copy each (in English and Hindi) of the following papers, under

Section 30 of the Tezpur University Act, 1993:—

- (a) Annual Report of the Tezpur University, Napaam, Tezpur, Assam, for the year 2010-11.
- (b) Review by Government on the working of the above University.
- (v) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009:—
  - (i) (a) Annual Report of the H.N.B. Garhwal University, Srinagar Garhwal, Uttarakhand, for the year 2009-10.
    - (b) Review by Government on the working of the above University.
  - (ii) (a) Second Annual Report of the Dr. Harisingh Gour University, Sagar, for the year 2009-10.
    - (b) Review by Government on the working of the above University.
  - (iii) (a) Second Annual Report of the Central University of Orissa, Bhubaneswar, for the year 2010-11.
    - (b) Annual Accounts of the Central University of Orissa, Bhubaneswar, for the year 2010-11, and the Audit Report thereon.
    - (c) Review by Government on the working of the above University.
  - (iv) (a) Annual Report of the Central University of Jharkhand, Ranchi, for the year 2010-11.
    - (b) Annual Accounts of the Central University of Jharkhand, Ranchi, for the year 2010-11, and the Audit Report thereon.
    - (c) Review by Government on the working of the above University.
  - (v) (a) Third Annual Report of the Central University of Karnataka, Gulbarga, for the year 2010-11.
    - (b) Annual Accounts of the Central University of Karnataka, Gulbarga, for the year 2010-11, and the Audit Report thereon.

- (c) Review by Government on the working of the above University.
- (vi) Annual Accounts of the Central University of Punjab, Bhatinda, for the year 2010-11, and the Audit Report thereon.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) and (ii) above.
- (vi) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 30 and sub-section (4) of Section 31 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Act, 1996:—
  - (a) Annual Report and Accounts of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2010-11, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Vishwavidyalaya.
- (vii) A copy each (in English and Hindi) of the following papers, under subsection (3) of Section 30 and sub-section (4) of Section 31 of the Assam University Act, 1989:—
  - (a) Eighteenth Annual Report of the Assam University, Silchar, for the year 2010-11.
  - (b) Annual Accounts of the Assam University, Silchar, for the year 2010-11, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.
- (viii) A copy (in English and Hindi) of the Annual Accounts of the Tripura University, Suryamaninagar, for the year 2010-11, and the Audit Report thereon, under sub-section (4) of Section 34 of the Tripura University Act, 2006.
- IV. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 38 and sub-section (3) of Section 39 of the University of Delhi Act, 1922:—
  - (a) Eighty-seventh Annual Report (Part I and II) of the University of Delhi, Delhi, for the year 2009-10.
  - (b) Annual Accounts of the University of Delhi, for the year 2009-10, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- V. A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report of the Pt. Dwarka Prasad Mishra-Indian Institute of Information Technology, Design and Manufacturing (PDPM-IIITD&M), Jabalpur, for the year 2010-11.
    - (b) Annual Accounts of the Pt. Dwarka Prasad Mishra-Indian Institute of Information Technology, Design and Manufacturing (PDPM-IIITD&M), Jabalpur, for the year 2010-11, and the Audit Report thereon.
    - (c) Statement by Government accepting the above Report.
  - (ii) (a) Annual Report and Accounts of the Rajya Madhyamik Shiksha Mission (Model School), Raipur, Chhattisgarh, for the year 2010-11, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
  - (iii) Annual Accounts of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kancheepuram, for the year 2010-11, and the Audit Report thereon.
  - (iv) (a) Annual Report and Accounts of the Centre for Studies in Civilizations for implementation of the Project of History of Indian Science, Philosophy and Culture, New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Centre.
- VI. (i) (a) Annual Report and Accounts of the Bihar Education Project Council (Bihar Shiksha Pariyojna Parishad), Patna, for the year 2007-08, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.
  - (ii) (a) Annual Report and Accounts of the Bihar Education Project Council (Bihar Shiksha Pariyojna Parishad), Patna, for the year 2008-09, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

- VII (i) (a) Annual Report and Accounts of the National Book Trust, New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (ii) (a) Annual Report and Accounts of the Andhra Pradesh Mahila Samatha Society, Hyderabad, for the year 2010-11, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
  - (iii) (a) Annual Report and Accounts of the Ujala Society, Directorate of Sarva Shiksha Abhiyan, Jammu and Kashmir, for the year 2008-09, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.
  - (iv) (a) Annual Report and Accounts of the Mahila Samakhya Uttarakhand, Dehradun, for the year 2010-11, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
  - (v) (a) Annual Report and Accounts of the Mahila Samakhya Karnataka, Bangalore, for the year 2010-11, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
  - (vi) (a) Annual Report and Accounts of the Chhattisgarh Mahila Samakhya, Raipur, for the year 2009-10, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.
  - (vii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Society, Union Territory of Chandigarh, for the year 2010-11, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
  - (viii) (a) Annual Report of the Indian Institute of Technology Gandhinagar, for the year 2010-11.

- (b) Statement by Government accepting the above Report.
- I. Report and Accounts (2010-11) of various Corporations and related papers
- II. Report and Accounts (2010-11) of PPV&FR, New Delhi and related papers
- III. Report and Accounts (2010-11) of various National Cooperatives and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE; THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section(1) of Section 619A of the Companies Act, 1956:—
  - (i) (a) Forty-second Annual Report and Accounts of the State Farms Corporation of India Limited (SFCI), New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation.
  - (ii) (a) Forty-eighth Annual Report and Accounts of the National Seeds Corporation Limited (NSC), New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation.
  - (iii) (a) Thirty-third Annual Report and Accounts of the Karnataka Cashew Development Corporation Limited (KCDC), Mangalore, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation.
- II. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 62 and Section 85 of Protection of Plant Varieties and Farmers' Rights (PPV&FR) Act, 2001:—
  - (a) Annual Report of the Protection of Plant Varieties and Farmers' Rights Authority (PPV&FR), New Delhi, for the year 2010-11.